The Ministry of Women and Child Development had issued advisories to States/ UTs Government on 23rd December, 2013 to ensure effective implementation of the Act. The Ministries/Departments in Government of India have also been advised to ensure the compliance of the Act.

## Rewards for balanced sex ratio

2559. SHRI T. RATHINAVEL: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has announced Rupees one crore award for any innovative village attaining a balanced sex ratio, if so, the details thereof; and
- (b) whether it is also a fact that Government has selected about 100 districts across the country for save daughter, educate daughter programme, if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) No, Sir. However, to address the issue of declining Child Sex Ratio (CSR), in age group of 0-6 years, Beti Bachao, Beti Padhao (BBBP) programme has been launched. The Scheme is intended to improve Child Sex Ratio across the country with the focussed intervention & Multi-Sectoral Action in 100 gender critical districts.

- (b) The criteria/norms for selection/identification of 100 districts under the Beti Bachao Beti Padao programme are as under:—
  - (i) 87 Districts have been selected from 23 States/UTs having Child Sex Ratio below the National average of 918.
  - (ii) 8 Districts have been selected from 8 States/UTs having Child Sex Ratio above National average of 918 but showing declining trend.
  - (iii) 5 Districts have been selected from 5 States/UTs having Child Sex Ratio above National average of 918 and showing improving trend so that other parts of country can been learn from them.

## Honorarium of anganwadi workers

†2560. SHRI SANJAY DATTATRAYA KAKADE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the honorarium of the Anganwadi Workers in the country differs from State to State;

<sup>†</sup>Original notice of the question was received in Hindi.

- (b) whether it is also a fact that the honorarium of the Anganwadi Workers in most of the States of the country is lower than even the MGNREGA wages; if so, the details thereof; and
- (c) the steps being taken by Government to improve the deplorable condition of the women workers working at the Government Anganwadi Centres?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) ICDS Scheme envisages the Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) as "honorary workers" from the local community who come forward to render their services, on part-time basis, in the area of child care and development.

The AWWs and AWHs are paid fixed honorarium per month as decided by the Government from time to time. Presently, AWWs are paid Honoraria of ₹ 3000/-per month w.e.f. 01-04-2011. The AWHs and AWWs of Mini-Anganwadi Centres are paid honoraria of ₹ 1500/- per month w.e.f. 01-04-2011. Recently, AWWs of Mini – AWCs are being paid honoraria of ₹ 2250/- w.e.f. 04-07-2013. Apart from these, additional amount of honoraria are also paid by most of the State Governments/ UT Administrations from their own resources. State-wise details are given in the Statement (See below).

Since AWWs and AWHs are honorary workers, they are not covered under the Minimum Wages Act as *inter-alia* held by the Supreme Court in a ruling of 7.12.2006 in Civil Appeal No.4953-4957 of 1998 State of Karnataka and Ors. *Vs.* Ameerbi and Ors.

Government of India has been fully conscious of the significance of voluntary efforts put in by these honorary workers and, therefore, consistent efforts have been made to improve their working conditions by extending facilities/benefits from time to time. The following benefits other than honorarium are extended to them:—

- 20 days casual leave per year
- Paid absence on maternity of 180 days
- Provision of uniform and name badge
- Reservation of 25% of vacant posts of Supervisors for Anganwadi Workers
- Recruitment of 25 % of Anganwadi Workers from amongst AWHs
- Insurance cover under the Anganwadi Karyakartri Bima Yojana

The workers under the MGNREGA Scheme are paid wages at a fixed daily rate, which varies from State to State, for minimum 100 days of work in a year.

The AWWs and AWHs under the ICDS are regularly paid monthly honorarium for 365 days in a year at the rate mentioned above. Besides, they are also extended other benefits.

Statement

Statement indicating additional monthly honorarium paid to AWWs/AWHs

by the States/UTs. from their own resources

SI. No. States/UTs         Additional honorarium given by States/UTs (in ₹)           AWW         AWH           1         2         3         4           1. Tamil Nadu         5940 (non-standardized scale of pay that includes scale of pay that includes pay-2500, GP-500,HRA-500,CCA-180,MA-100 and and DA-2160)         DA-1152)           2. Goa         3000-4200         1700-2300         300-4152)           3. Tripura         2865         1924         4           4. Sikkim         2225         1500           5. Delhi         2000 p.m. as addl. 1000 p.m. as addl. honorarium + 150 p.m. as 10% cost share of honorarium         honorarium + 150 p.m. as 10% cost share of honorarium           6. Andaman and Nicobar Islands         2000         1000           7. Madhya Pradesh         2000         1000           8. Karnataka         2000         1000           9. Haryana         2500         1000           10. Lakshdweep         1600         1000           11. Chandigarh         1600         800           12. Punjab         2000         1000           13. Uttarakhand         1500         750           14. West Bengal         1300         1300		,			
1	Sl. No.	States/UTs	Additional honorarium given by States/UTs (in ₹)		
1. Tamil Nadu 5940 (non-standardized scale of pay that includes pay-2500, GP-500,HRA-500,CCA-180,MA-100 and pad DA-2160) DA-1152)  2. Goa 3000-4200 1700-2300 3. Tripura 2865 1924 4. Sikkim 2225 1500 5. Delhi 2000 p.m. as addl. honorarium + 150 p.m. as 10% cost share of honorarium honorarium 6. Andaman and Nicobar Islands 7. Madhya Pradesh 2000 1000 8. Karnataka 2000 1000 9. Haryana 2500 1000 10. Lakshdweep 1600 1000 11. Chandigarh 1600 800 12. Punjab 2000 1000 13. Uttarakhand 1500 750 14. West Bengal 1300 1300 15. Rajasthan 1330 815 16. Gujarat 1250 600			AWW	AWH	
Scale of pay that includes pay-2500, GP-500,HRA-500,CCA-180,MA-100 and DA-2160)   DA-1152)	1	2	3	4	
3.       Tripura       2865       1924         4.       Sikkim       2225       1500         5.       Delhi       2000 p.m. as addl. 1000 p.m. as addl. honorarium + 300 p.m. honorarium + 150 p.m. as 10% cost share of as 10% cost share of honorarium         6.       Andaman and Nicobar Islands       2000       1500         7.       Madhya Pradesh       2000       1000         8.       Karnataka       2000       1000         9.       Haryana       2500       1000         10.       Lakshdweep       1600       1000         11.       Chandigarh       1600       800         12.       Punjab       2000       1000         13.       Uttarakhand       1500       750         14.       West Bengal       1300       1300         15.       Rajasthan       1330       815         16.       Gujarat       1250       600	1.	Tamil Nadu	scale of pay that includes pay-2500, GP-500,HRA-500,CCA-180,MA-100	scale of pay that includes pay-1300, GP-300,HRA-500,CCA-180,MA-100 and	
4. Sikkim       2225       1500         5. Delhi       2000 p.m. as addl. 1000 p.m. as addl. honorarium + 300 p.m. honorarium + 150 p.m. as 10% cost share of honorarium         6. Andaman and Nicobar Islands       2000       1500         7. Madhya Pradesh       2000       1000         8. Karnataka       2000       1000         9. Haryana       2500       1000         10. Lakshdweep       1600       1000         11. Chandigarh       1600       800         12. Punjab       2000       1000         13. Uttarakhand       1500       750         14. West Bengal       1300       1300         15. Rajasthan       1330       815         16. Gujarat       1250       600	2.	Goa	3000-4200	1700-2300	
5. Delhi       2000 p.m. as addl. 1000 p.m. as addl. honorarium + 300 p.m. honorarium + 150 p.m. as 10% cost share of honorarium         6. Andaman and Nicobar Islands       2000       1500         7. Madhya Pradesh       2000       1000         8. Karnataka       2000       1000         9. Haryana       2500       1000         10. Lakshdweep       1600       1000         11. Chandigarh       1600       800         12. Punjab       2000       1000         13. Uttarakhand       1500       750         14. West Bengal       1300       1300         15. Rajasthan       1330       815         16. Gujarat       1250       600	3.	Tripura	2865	1924	
honorarium + 300 p.m. honorarium + 150 p.m. as 10% cost share of as 10% cost share of honorarium  6. Andaman and Nicobar Islands  7. Madhya Pradesh  8. Karnataka  9. Haryana  1500  1000  100  1000  1000  1000  1000  1000  1000  1000  1000  1000  1000  1000  11. Chandigarh  1600  1000  12. Punjab  2000  1000  13. Uttarakhand  1500  750  14. West Bengal  1300  1300  15. Rajasthan  1330  815  16. Gujarat  1250  600	4.	Sikkim	2225	1500	
Nicobar Islands         7. Madhya Pradesh       2000       1000         8. Karnataka       2000       1000         9. Haryana       2500       1000         10. Lakshdweep       1600       1000         11. Chandigarh       1600       800         12. Punjab       2000       1000         13. Uttarakhand       1500       750         14. West Bengal       1300       1300         15. Rajasthan       1330       815         16. Gujarat       1250       600	5.	Delhi	honorarium + 300 p.m. as 10% cost share of	honorarium + 150 p.m. as 10% cost share of	
8. Karnataka       2000       1000         9. Haryana       2500       1000         10. Lakshdweep       1600       1000         11. Chandigarh       1600       800         12. Punjab       2000       1000         13. Uttarakhand       1500       750         14. West Bengal       1300       1300         15. Rajasthan       1330       815         16. Gujarat       1250       600	6.		2000	1500	
9. Haryana       2500       1000         10. Lakshdweep       1600       1000         11. Chandigarh       1600       800         12. Punjab       2000       1000         13. Uttarakhand       1500       750         14. West Bengal       1300       1300         15. Rajasthan       1330       815         16. Gujarat       1250       600	7.	Madhya Pradesh	2000	1000	
10.       Lakshdweep       1600       1000         11.       Chandigarh       1600       800         12.       Punjab       2000       1000         13.       Uttarakhand       1500       750         14.       West Bengal       1300       1300         15.       Rajasthan       1330       815         16.       Gujarat       1250       600	8.	Karnataka	2000	1000	
11.       Chandigarh       1600       800         12.       Punjab       2000       1000         13.       Uttarakhand       1500       750         14.       West Bengal       1300       1300         15.       Rajasthan       1330       815         16.       Gujarat       1250       600	9.	Haryana	2500	1000	
12. Punjab       2000       1000         13. Uttarakhand       1500       750         14. West Bengal       1300       1300         15. Rajasthan       1330       815         16. Gujarat       1250       600	10.	Lakshdweep	1600	1000	
13.       Uttarakhand       1500       750         14.       West Bengal       1300       1300         15.       Rajasthan       1330       815         16.       Gujarat       1250       600	11.	Chandigarh	1600	800	
14. West Bengal       1300       1300         15. Rajasthan       1330       815         16. Gujarat       1250       600	12.	Punjab	2000	1000	
15. Rajasthan 1330 815 16. Gujarat 1250 600	13.	Uttarakhand	1500	750	
16. Gujarat 1250 600	14.	West Bengal	1300	1300	
•	15.	Rajasthan	1330	815	
17. Maharashtra 1050 500	16.	Gujarat	1250	600	
	17.	Maharashtra	1050	500	

1	2	3	4
18.	Kerala	2000	2000
19.	Daman and Diu	1000	600
20.	Dadra and Nagar	1000	600
	Heveli		
21.	Chhattisgarh	1000	500
22.	Andhra Pradesh	1200	700
23.	Jharkhand	700	350
24.	Jammu and	600	340
	Kashmir		
25.	Assam	1000	500
26.	Odisha	1000	500
27.	Himachal Pradesh	300	200
28.	Puducherry	600	300
29.	Uttar Pradesh	200	100
30.	Manipur	100	50
31.	Meghalaya	Nil	Nil
32.	Bihar	Nil	Nil
33.	Arunachal Pradesh	Nil	Nil
34.	Nagaland	Nil	Nil
35.	Mizoram	Nil	Nil

MR. CHAIRMAN: Question Hour is over.

## SHORT NOTICE QUESTION

## Demand-supply mismatch of skilled manpower

SHRI MANSUKH L. MANDAVIYA: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Central Government is aware that no proper training is available for skilled manpower like carpenter, mason, blacksmith, goldsmith etc. resulting in their huge shortage in the country due to demand-supply mismatch;
  - (b) if so, whether Government has assessed such mismatch, the details thereof;
- (c) whether Central Government, in consultation with the State Governments, has prepared/is going to prepare any action plan to provide latest training for such personnel to fill this demand-supply gap;